


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 149/16	TP 237/17	Hearing	391 / 394	Virident Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ANUP KUMAR	PETITIONER COMPANY	Anup Kumar.
2)	Prema Hatti	ROC & O.L	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. She is also representing OL. Today counsel for petitioner has filed documents such as Certificate from the statutory auditor regarding the accounting treatment, copy of the order passed by NCLT, Mumbai in respect of application filed by the transferee company and balance sheet of transferor company and transferee company. He has also filed synopsis.

List it on 18.07.2017.


MEMBER (J)


MEMBER (T)